

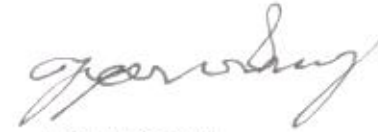
ANNEXURE - 8

Name of the corporate debtor: V R V TEXTILES LIMITED; Date of commencement of CIRP: 26/10/2021; List of creditors as on: 20/11/2021

List of Operational Creditors other than Workman, Employees and Government Dues

(Amount in ₹)

SL. No	NAME OF THE CREDITORS	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party	% of Voting inCOC					
1	M/s Venkara Sai Cotton Corporation	20-11-2021	1874816	1874816	OC	0	0	NO	82.42	0	0	0	0	No FC hence full Voting right
2	M/s Prasad Seeds Pvt. Ltd.	18-11-2021	400000	400000	OC	0	0	NO	17.58	0	0	0	0	No FC hence full Voting right
	TOTAL		2274816	2274816	0	0	0	0	100	0	0	0	0	



J. JOHN OHILVI
 IBBI/IPA-N00902/2019-20/12921
 INTERIM RESOLUTION PROFESSIONAL
 V R V TEXTILES LIMITED
 (UNER CIRP PROCESS)